

Annexure-1 Name of the corporate debtor: Vindhyavasini Steel Corporation Private Limited; Date of commencement of liquidation: 20.02.2024; List of stakeholders as on: 07.07.2024															
List of secured financial creditors (Amount in ₹)															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest							
1	State Bank of India	21.02.2024	₹ 5,177,472,835.00	₹ 5,177,472,835.00	Financial Creditor	₹ 5,177,472,835.00	Yes	Primary:CC,TLE.M of land and Building at Gat No.708(P) and 720(p),survey no.59,60(1),61(1) at village Biloshi Tal Wada,Thane and EM OF Industrial Shed at Gat No.708(P) and 720(p),survey no.59,60(1),61(1) at village Biloshi Tal Wada, Thane and Collateral: CC:TL Extension of EM Industrial NA land Plot No.21 to 55 situated at Mumbai-Ahemdabad Road, Village Sutarpada, Taluka Talasari Dlst. Thane and Gurantee of Ajay Gupta, Vijay Gupta and Vindyvasin Corporation Pvt. Ltd.	₹ 5,177,472,835.00	100%	-	-	-	-	-
TOTAL			₹ 5,177,472,835.00	₹ 5,177,472,835.00		₹ 5,177,472,835.00			₹ 5,177,472,835.00	100%					